

IN THE INCOME TAX APPELLATE TRIBUNAL "B", BENCH KOLKATA

BEFORE Shri A.T. Varkey, JM & Dr. A.L.Saini, AM

ITA No. 2522/Kol/2017

(A.Y: 2009-10)

M/s. Banktesh Synthetics Pvt. Ltd PAN: AABCB-2052M	Vs.	D.C.IT, C.C 3(2), Kolkata
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

Appellant/Assessee by : Shri Parnashree Banerjee, Advocate, Id.AR
Respondent/Assessee by : Shri Ajoy Kumar Singh, CIT, Id.DR

सुनवाई की तारीख / Date of Hearing : 02/01/2019

घोषणा की तारीख/Date of Pronouncement : 02/01/2019

आदेश / ORDER

Per Dr. Arjun Lal Saini, AM:

This appeal preferred by the assessee, is against the order of the Principal Commissioner of Income-tax, Central, Kolkata-2, dated 15-03-2017 for the assessment year 2009-10.

2. The Id. Counsel for the assessee filed before us an application dated 20th November, 2018 praying for withdrawal of the appeal. The Id. DR for the revenue has got no objection to this withdrawal. Hence, we accept the assessee's application for withdrawal of the appeal and dismiss this appeal of assessee as withdrawn.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 02/01/2019.

Sd/-

(A.T Varkey)

JUDICIAL MEMBER

Sd/-

(A. L. Saini)

ACCOUNTANT MEMBER

कोलकाता /Kolkata;

Dated: 02/01/2019

**PP, Sr.PS

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant/Assessee: M/s. Banktesh Synthetics Pvt. Ltd 3 B
Noormal Lohia Lane, Kolkata-700 007.
2. प्रत्यर्थी / The Respondent/Revenue : Deputy Commissioner of Income-tax,
Central Circle-3(2), Aaykar Bhawan Poorva, 110 Shantipally, Kolkata-700 107.
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, **कोलकाता** / DR, ITAT, Kolkata
6. गार्ड फाईल / Guard file. //True Copy/ By Order

Assistant Registrar
I.T.A.T, Kolkata Benches,Kolkata.